Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election in Bidhan Sabha (Name of the House) From Kutumba(R) Constituency (Name of the Constituency)

Rajesh Kumar Son of Late Dilkeshwar RamCandidate at the above Election, do hereby solemnly affirm and state on oath as under:-

- (1) I am a candidate set up by INC (Indian National Congress)
- (2) Details of PAN and status of filing of Income tax return:

(c) Punishment imposed

Si no.	Name	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income Shown in Income d Tax Return (in Rs.)
1.	Self	AFZPK9525J	2018-19	60,63,040/-
2.	Spouse	ADTPD4987B	2018-19	2,48,850/-
3.	Dependent 1	Applied For	no	no
4.	Dependent 2	no	no	no
5.	Dependent 3	no	no	no
(3) SI:	by the court:- no Offeno			nizance has been taken
	Cognizano	e, Sections of the Ar ence for which cogn	ct and description no	
	(b) Name of t	he court, Case No. a	and Date of order	
	Taking cog		no	
	(c) Details of	Appeal (s) / Applicat	tion(s) for revision	
	(if any) file	ed against the above	order(s) no	
(4)	Cases in whice Form 26):	h I have been conv	victed by a court of law(oth	er those referred to in
(a)	The details of	cases, Sections of th	ne Act and	
	Description of	the offence for whi	CONTRACTOR AND ADDRESS OF THE PARTY OF THE P	se no-180/11,Act 135 Coart Of Gaya
(b)	Name of the C	Court(s), Case No. an		20,Act-188/269,270
	Date(s) of ord		no	100/203,27U

no

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets: as on 31.3.2019

(Note:

Si

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate
- 5. Details including amount is to be given separately in respect of each investment)

l. No.	Description	Self	Spouse	Dependent 1	Dependent 2	
(i)	Cash in hand	8,99,834/-	45,210/-	no	no	
	Details of Deposit In Bank a/c (FDR, Ten Deposits and all other Types of Deposits Including Saving a/cs) Deposits with Financial Institutions, Non Bank Financial Companies a Cooperative societies at The amount in each suc	50,43,80 5,94,43 , al king and		no no	no	
(iii)	Details of investme Bonds, Debentures, And units in compa Mutual Funds and o And the amount.	/Shares 5,4 nies/	4,000/-	no	no n	0
(iv)	Details of investment Postal Savings, Insur Policies and investment In any Financial Instrument in Post (rance nent	66,824/-	no	no n	0

Or Insurance Company And the amount

(v)	Personal loans/advance				
		25,000/-	no	no	no
		,99,8787-			
	Company, Trust etc				
	And other receivables				
	From debtors and the				
	Amount				
(vi)	Motor Vehicles/Aircrafts/	Tata Safari Storm(Ta	ta Motor) no	no	no
	Yachts/Ships(details of Make,	Motor Lorry(Tata	Motor)		
	Registration No. etc, Year	BR01PJ2822, 2017,	15,08,038/-		
	Of Purchase and amount	BR01GF2822, 2016	, 26,48,245/-		
(vii)	Jewellery, bullion and				
(vii)		Cald 20 am	Cold 75 am		-
	Valuable thing (give	Gold- 30 gm	Gold-75 gm	no	no
	Details of weight & Value)	1,55,550/-	3,88,875/-	no	no
(viii)	Any other assets such as	Petrol Pump At	no	no	no
	Value of claims/interest	Naubatpur			
		1,97,51,909/-			
(ix)	Gross Total Value	3,39,38,518/-	486,231/-	no	no

B Details of Immovable assets:

(Note: 1 Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.)

SI. No.	Description	Self	Spouse	Dependent 1	Depe	ndent 2
(i)	Agricultural Land	Chilbili,Sel	hori,Ghataro(S)	Chilbili,Se	lhori,(S)	nono
	Location(s)Ghata	ro,Ghatar	,Kanchanpur(Inh)	Khata-106,233		
	Survey no.(s)	Khata-10	6,233,30/262,(Self)			
		Khata-33	,33/212,49196/43(i	nherit)		
	Area (Total Measureme	ent 1	28.75 Dismil (self)	35 Dismil	no	no



In acres)	1 acre 141 dis	mil (inherit)		
Whether inherited Properties	Self& Inherit	No	no	no
(Yes or No)				
Date of purchase In case of self Acquired property	2005, 2003 1991	2005, 2003	no	no
Cost of Land(in case of Purchase) at the time Of purchase	3,30,000/-	2,80,000/-	no	no
Any Investment on the Land by way of developme Construction etc	no ent, ————	no	no	no
Approximate Current Market value	94,69,506/-	79,30,000/-	no	no
Non Agricultural Land Location(s) Survey no.(s)	no	no	no	no
Area (Total measurement In sqft)	no	no	no	no
Whether inherited Property (Yes or No)	no	no	no	no
Date of purchase In case of self Acquired property	_no	no	no	no
Cost of Land (in case Of purchase) at the Time of purchase	no	no	no	no
Any investment on The land by way of Development,	no	no	no	no

(ii)

diff

Construction etc

	Approximate Current — — — — Market value	-no	no	no	no
(111)	Commercial Buildings (including apartments) Location(s)	no	no	no	no
	Survey no.(s)				
	Built up Area(Total Measurement in sqft)	no	no	no	no
	Whether inherited Property (Yes or No)	no	no	no	no
	Date of purchase in Case of self-acquired Property	no	no	no	no
	Cost of property (in case Of purchase) at the time Of purchase	no	no	no	no
	Any investment on the Property by way of Development, Construction etc	no	no	no	no
	Approximate Current market Value	no	no	no	no
(iv)	Residential Buildings (including Apartments) Location(s) Survey no.(s)		4H/50 Bahadu Obara,Noida(S Khata-425/71, Share-1/3,1/3	Self) /11,180,49	Bijjoli Khata-31
	Area (Total measurement In sqft)		Sqft-1200, 1 D 1182 Sqf		D no no
W.	Built up Area (Total measurement In sqft)		Do-	1000 Sqft	no no



	Whether inherited	Yes(Inherit &	Self) no	no	no
	Property (Yes or No)				
	Date of purchase in-				
	Case of self acquired	30.12.2015	27.7.2017	no	no
	Property				
	Cost of property (in case Of purchase) at the time	45,36,959/-	10,54,446/-	no	no
	Of purchase				
	Any Investment on the	no	6,01,000/-	no	no
	Land by way of				
	Development,				
	Construction etc				
	Approximate Current Market Value	2,07,95,559/-		23,00,00	00/-
(v)	Others (such as Interest	no no	no	no	
(vi)	Total of Current Market	3,02,65,065/-	1,02	30,000	/-
	Value of (i) to (v) above				

(6) I give herein below the details of liabilities/.dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item).

SI. No.	Description	Self	Spouse		Dependent 1	Dependent2
(i)	Loan or dues to B	ank/				
	Financial Institution(s)	Allaha Noida	bad Bank,	no	no	no
	Name of Bank or I Amount outstand Nature of Joan 19,	ing Bahadu	Bank Of Ind	dia,		
		16,63,959	/	-		

Loan or dues to
Any individuals/Entity
Other than mentioned
In (i) above
Name(s)
Amount outstanding 23,95,564/- no

diff

no

no

Nature of loan

	Any other liability	no	no	no	no
	Grand Total Liabilities	.60,35,851/-	no	no	no
(ii)	Government Dues				
	Dues to departments				
	Dealing with government				
	Accommodation	no	no	no	no
	Dues to departments				
	Dealing with supply of				
	Water	no	no	no	no
	Dues to departments				
	Dealing with supply of	no	no	no	no
	Electricity				
	Dues to departments				
	Dealing with supply of				
	Telephone/mobiles	no	no	no	no
	Dues to departments				
	Dealing with government				
	Transport (including	no	no	no	no
	Aircrafts and helicopters)				
	Income tax Dues	no	no	no	no
	Wealth Tax Dues	no	no	no	no
	Service Tax Dues	no	no	no	no
	Municipal/Property				
	Tax Dues	no	no	no	no
	Sales Tax Dues	no	no	no	no
	Any other Dues	no	no	no	no
	The second second		110	110	110
	Grand total of all Govt		St. St.	77.40	
	Dues	no	no	no	no

(7) Details of Profession or Occupation:

Jil .

- c. Self MLA, Business
- d. Spouse-Business

(8) My educational qualification is as under:

A.H.S. Surkhi,	Bihar School Exam Board	Patna	1984	Matric
St.Columbus Co	llege, Hazaribagh, R.University		1986	Inter
St. Columbus C	ollege, Hazaribagh, R.U.		1988	B.A.
St.Columbus Co	ollege, Hazaribagh, R.U.		1989	B.A.(H)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1 Name of the Candidate Rajesh Kumar

2 Full Postal Address Village-Obra, P.O.-Obra, Dist-Aurangabad

3 Number and Name of The constituency and 222, Kutumba (Bidhan Sabha), Bihar State

4 Name of the Political Party which set up the Candidate (otherwise Write Independent)

Indian National Congress

5 (a) Number of cases in Which conviction order Passed (other than those Referred to in Form 26

Not Applied

(b) Total number of Pending Cases where the coart(s) Have taken cognizance

6 PAN OF Year for which Total Income
Last I.T.Return Filed
(a) Candidate AF7PK95351 F.V. 2019.19 60.63 040/-

(a) Candidate AFZPK9525J F.Y.-2018-19 60,63,040/-(b) Spouse ADTPD4987B F.Y.-2018-19 2,48,850/-(c) Dependents Applied no no

7 Details of Assets and Liabilities in rupees

Description Self Spouse Dependent 1 Dependent 2

A Moveable Assets(Total Value) 3,39,38,518/- 4,86,231/- no no

B Immovable Assets

(i) Purchase Price and



Development C	ost of			
Immovable Pro	perty			
(Total Value)	48,66,959/-	13,34,446/-	no	no
(ii) Approximat	te			
Current Ma	rket			
Price of ass	ets			
(Total Value	3,02,65,065/-	1,02,30,00	00/- no	no
Liabilities				
(i) Govern	ment			
Dues(To	ital) no	no	no	no
(iii) Loan from E	Bank,			- 122
Financial				
Institution				
& others				
(Total)	60,35,851/-	no	no	no
Highest educati	onal qualification:			
St. Columbus co	ollege, Hazaribagh,	Ranchi University	1989	B.A.(H)
	Immovable Pro (Total Value) (ii) Approximal Current Ma Price of ass (Total Value) Liabilities (i) Governing Dues(Total) Loan from I Financial Institution & others (Total) Highest education	(ii) Approximate Current Market Price of assets (Total Value) 3,02,65,065/- Liabilities (i) Government Dues(Total) no (iii) Loan from Bank, Financial Institution & others	Immovable Property (Total Value) 48,66,959/- 13,34,446/- (ii) Approximate Current Market Price of assets (Total Value) 3,02,65,065/- 1,02,30,00 Liabilities (i) Government	Immovable Property (Total Value) 48,66,959/- 13,34,446/- no (ii) Approximate Current Market Price of assets (Total Value) 3,02,65,065/- 1,02,30,000/- no Liabilities (i) Government Dues(Total) no no no (iii) Loan from Bank, Financial Institution & others (Total) 60,35,851/- no no Highest educational qualification:

VERIFICATION

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:
- (c)There is no case of conviction or pending case against me other than those mentioned in items 3 & 4 above
- (d) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATINA this the 24 day of September 2020

DEPONENT

(RAJESH KUMAR

AC'N .- 222